## 151 Committee on Public APRIL 12, 1978 Undertakings Reports

[Shri Subodh Hansda] fication No. G.S.R. 874 in Gazette of India dated the 29th July, 1972.

(2) A statement showing reasons for delay in laying the above Notifications. [Placed in Library. See No. LT-4787/73].

### 13.71 hrs.

## ESTIMATES COMMITTEE

THIRTY-FOURTH REPORT AND MINUTES

SHRI K. N. TIWARY (Bettiah): Mr Speaker, Sir, I beg to present the following Report and Minutes of the Estimates Committee:—

- (1) Thirty-fourth Report on the Ministry of Poproleum and Chemicals (Department of Chemicals)—Petrochemicals.
- (2) Minutes of the sittings of the Comm tee relating to the above Reports

# PUBLIC ACCOUNTS COMMITTEE

### EIGHTIETH REPORT

SHRI SEZHIYAN (Kumbakonam)
Mr. Speaker, Sir, I beg to present the
Eightieth Report of the Public Accounts
Committee on Chapter II of the Report
of the Comptroller and Auditor General
of India for the year 1970-71—Central
Government (Civil)—Revenue Receipts
relating to Customs.

#### 13.08 hrs.

## COMMITTEE ON PUBLIC UNDER-TAKINGS

THIRTIETH AND THIRTY-THIRD REPORTS

SHRI AMRIT NAHATA (Barmer).

Mr. Speaker, Sir. I beg to present the following Reports of the Committee on Public Undertakings:—

(1) Thirtieth Report regarding action taken by Government on the recommendations contained in their Seventeenth Report on Personnel Policies and Labour-Management Relations in Public Undertakings.

(2) Thirty-third Report regarding action taken by Government on the recommendations contained in their Sixty-sixth Report (Fourth Lok Sabha) on Indian Oil Corporation (Pipelines Division).

## 13.8½ hrs.

## COMMITTEE ON PETITIONS

ELEVENTH AND TWELFTH REPORTS

SHRI A. P. SHARMA (Buxar). Mi. Speaker, Sir I beg to present the Eleventh and Twelfth Reports of the Committee on Petitions.

#### 13.09 hrs.

#### ELECTIONS TO COMMITTEES

(i) ESTIMATES COMMITTEE

SHRI K. N. TIWARY '(Bettiah). I beg to move:

"That the members of this House do proceed to elect in the manaer required by sub-rule (1) of Rule 31: of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1973 and ending on the 30th April, 1974."

MR. SPEAKER: The question is:

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 311 of the Rules of Procedure and Conduct of Business in Lok Sabha, thirty members from among themselves to serve as members of the Committee on Estimates for the term beginning on the 1st May, 1973 and ending on the 30th April, 1974,"

The motion was adopted.